NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL APPLICATION NUMBER : TCP/163/2016 PETITION NUMBER : Arti Meenakshi Muthiah NAME OF THE PETITIONER(S) : M/s MCTM Global Investments Private Limited & 3 NAME OF THE RESPONDENT(S) others : 397/398

S.No. NAME (IN CAPITAL)

UNDER SECTION

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. C. santhanatrishnan? coursel for A. Lauhan H. Karitha suranew Empondents T.K. Bhaskan Coursel for Petitioner

Prigadaushini N Keerthi Krishna Aprinau 1

ORDER

Counsel for the Petitioner present. Representative for R1 to R3 present and submitted the arguments in part. To continue the same, put up on 17.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk